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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :



PETITION NUMBER : CP/11/2016

NAME OF THE PETITIONER(S) : Dr. P. Rajagopalan

NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors


UNDER SECTION : 241/242

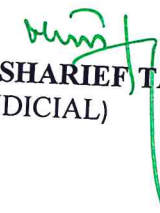
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	P. NEE LAKANTAN	Counsel for Respondents 1 - 3	 V. HALLEL BENY FOR P. NEE LAKANTAN
2)	R. SIDHARTH	Counsel for pte	

**ORDER**

Mr. R. Sidharth, Counsel for Petitioner present. Mr. P. Neelakantan, Counsel for R-1 to R-3 present. Both the parties prayed for enlargement of time. At request, time is enlarged for final arguments. Put up on 17.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)